

In the National Company Law Tribunal, Jaipur

Item No. 01

CP No. (IB)-1204/ND/2018

TA No. 159/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sh. Raj Kumar Tulsian

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 11.07.2019

CORAM

DR. DEEPTI MUKESH,

HON'BLE MEMBER (JUDICIAL)

For Petitioner (s) : Annie Singh Jhala, on behalf of Susshil Daga, Adv.

For Respondent(s) : None appeared.

ORDER

The matter is transferred from NCLT, New Delhi Bench and the proceedings are refiled by the applicant. None appears for the Corporate Debtor.

List the matter for further consideration on 26.07.2019.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**